

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 169 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

TAIMINA BIBI & ORS.

-V E R S U S-

UNION OF INDIA AND ORS.

For the applicants : None.

For the respondents : Ms. A. Singh, counsel.

Heard on 16.2.2000

Order on 16.2.2000

O R D E R

When the matter is taken up today, none appears for the applicants. It appears from the record that on earlier four occasions none appeared on behalf of the applicants. Ms. Singh, Id. counsel appears today on behalf of the respondents. The application stands dismissed for default.

2 my name

Member (A)

C

Vice-Chairman.

a.k.c.